

(b) if so, the time by which and the steps taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) No, Sir.

(b) Does not arise.

#### Krishi Pension

5069. SHRI SUNIL KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to formulate a national policy with regard to Krishi-pension like the old age pension for those kisans who are unable to till their land due to the old age;

(b) if so, the details thereof; and

(c) the time by which such policy is likely to be announced?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) to (c) At present there is no proposal to formulate a national policy with regard to krishi-pension. However, the destitute farmers who are above the age of 65 years, are also covered under the National Old Age Pension Scheme of Ministry of Rural Areas and Employment.

#### Railway Quarters

5070. SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA: Will the Minister of RAILWAYS be pleased to state:

(a) the State-wise number of residential railway quarters in the country particularly in Gujarat in a dilapidated condition till September 30, 1995;

(b) the steps proposed to be taken by the Government in this regard;

(c) whether the Government propose to construct multi-storeyed quarters in place of these quarters; and

(d) if so, the details thereof and the time limit fixed for the construction of said quarters?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (d) Railways do not maintain quarters in a dilapidated condition. The quarters are regularly maintained as required.

Reconstruction of quarters is, however, undertaken on age-cum-condition basis. When the quarters are reconstructed, they are reconstructed as single, double or multi-storeyed quarters depending upon the availability of land and the requirement of housing at the particular station.

Railways do not maintain this information State-wise.

#### Reservation Quota of Berths/Seats

5071. DR. M.P. JAISWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to increase the reservation quota of berths in the trains from 'Manmad' station near Shirdi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) Does not arise.

(c) Due to full utilisation of quotas at the existing quota holding stations, there is no proposal at present to enhance the existing quota at Manmad Station.

#### Coastal Marine Fisheries

5072. SHRI RAMESH CHENNITHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government develop Coastal Marine Fisheries;

(b) if so, the details thereof; and

(c) the details of the work done in this regard in Kerala?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b). The details are furnished in Statement-I.

(c) The details of work done in Kerala in this regard during the 8th Plan are furnished in Statement-II.

#### STATEMENT-I

The following Central/Centrally Sponsored Schemes are under implementation for development of coastal marine fisheries in the country at present:-

##### I. Development of Coastal Marine Fisheries.

###### (a) Motorisation of traditional craft

Under this component 50% of the cost of engine is provided as subsidy limited to Rs. 10,000/- for out board motor (OBM) and Rs. 12,000/- in board motor (IBM). The cost of subsidy is shared equally between the Centre and States and met fully by the Centre for Union Territories.

###### (b) Introduction of plywood craft

Under this component 25% of the cost of the craft is provided as subsidy limited to